

ITEM NO.41

REGISTRAR COURT. 1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 2394/2023

RANJIT SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTARAKHAND & ORS

Respondent(s)

(FOR FDR RENEWAL)

Date : 15-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Rachna Gupta, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR

Ms. Suveni Bhagat, AOR

Mrs. D. Bharathi Reddy, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the FDRs, mentioned in the office report dated 14.5.2024, be renewed for a further period of one year from the respective due dates of their maturity.

APARNA AJITSARIA
Registrar